

Annexure - 3
Name of the corporate debtor: Tushar Realhome LLP
Date of commencement of CIRP 27/02/2023
List of creditors as on: 29/04/2023

List of Secured Financial Creditors (other than Financial Creditors belonging to any Class of Creditors)

(Amount in Rs.)

Sl. No.	Name of creditor	Details of claim received			Details of claim admitted					Amount of claim under verification	Remarks, if any			
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Bhala Finance Pvt. Ltd.	14.03.2023	53543499	49222349	Term loan dues	50000000	Nil	Nil	9.48%	Nil	Nil	Nil	4321150	With respect to objection of one of suspended partner vide email dated 20.04.2023 and 25.04.2023, matter regarding changing Interest / Late Payment Interest on Late Payment Interest is to be examined further after collecting circulars / guidelines and till than amount so charged by the claimant kept under verification.
2	IFFL Home Finance Ltd	14.03.2023	1435919390	251129000	Term loan dues	1275000000	Nil	Nil	48.42%	Nil	Nil	Nil	1184690390	Claim has been lodged for the entire dues of loan utilized for the purpose of two separate Corporate entities incl. CD. As per legal opinion, claim to the extent of liability of dues on the loan disbursed to the CD only can be admitted but the FC not

revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

5. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.

6. Information / evidence / clarification may also be pending from Creditor/Management/Employees for the claims under further verification.


Babu Lal Gurjar

Interim Resolution Professional

Tushar Realthome LLP

Regn. No. IBBI/PA-003/IP-N00297/2020-2021/13260

AFA No: AA3/13260/02/271123/300779 valid up to 27/11/2023

M: 9649123481

Babu Lal Gurjar

Insolvency Professional

IBBI/PA-003/IP-N00297/2020-2021/13260